

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. G.A.1429 of 1997

Date of Order : 24.12.1998

Present : Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman.

Hon'ble Mr. B.P. Singh, Administrative Member.

ANATH KUMAR NANDY

Vs.

UNION OF INDIA & ORS.

For the applicant (s) : Mr. R.C. Banerjee, counsel.
Mr. N.K. Ghosh, counsel.

For the respondents : Mr. S.K. Dutta, counsel.

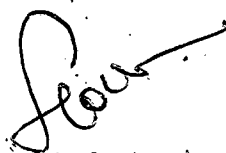
ORDER

On the prayer of the ld. counsel for the respondents, matter stands adjourned to 2.2.1999 for hearing by single bench.

2. Leave is granted to the ld. counsel for the respondents to file a reply within 2 weeks before the next date. Rejoinder, if any, within a week thereafter. No further time will be granted for the purpose. Departmental records must be produced on the date fixed.
3. A plain copy of this order be handed to ld. counsel for both sides.



(B.P. Singh)
Administrative Member.



(S.N. Mallick)
Vice-Chairman